

**Most Urgent
Out at Once**

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2018

Dated, Delhi the _____

To

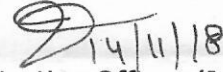
The Director (Academics),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

**Sub: Induction Training of 48 newly recruited Officers of the
DJS at Delhi Judicial Academy.**

Respected Madam,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/7147 dated 01.11.18 on the above noted subject, I am directed to inform that since, Sh. Manoj Kumar, ADJ, Central, Tis Hazari Court, Delhi is on leave today i.e. 14.11.18 therefore, Sh. Manish Jain, newly appointed Officer of DJS has been attached with Sh. Ankur Jain, ADJ, Central, Tis Hazari Court, Delhi for 14.11.18 for practical training.

Yours faithfully,



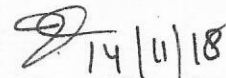
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

No. 78093 /JOTP/Gaz./2018

Dated, Delhi the 14 NOV 2018

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.



Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi